BENCH-I

## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

CA(CAA) No. 425/KB/2017 CP(CAA) No.395/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

| Under Section                 | 232 (8)  | Section 1                      |                     |
|-------------------------------|--|--------------------------------|---------------------|
| No. Representa                | nation of Authorized<br>ative (IN CAPITAL<br>ETTERS) | Appearing on behalf of         | Signature with date |
| 1 MY D. 1<br>2, MY T.         | V'Sherma )<br>Khaiten )                              | ) Mar Je petition              | July 11/12          |
| 3. Mr. NIRMANA 4. M. DEEPAR 3 |  | devale for Applicant ?         | g. Dogat            |
|                               |  | oner and the Ld. Counsel for t |                     |

of C.A. (CAA) No. 425/KB/2017are present.

List the matter on 08/11/2017 along with C.A.

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(Jinan K.R.)

Name of the Company | Orient Paper & Industries Limited.

Member (J)

(Vijai Pratap Singn)

Member (J)